

All that I am submitting for hon. Members' consideration again and again is that the adjournment motion is not the proper method. If Mr. Ayub Khan made a statement, shall we make here a counter statement and shall I allow the time of the House to be taken like that?

**Shri Hem Barua:** We submit to your ruling, Sir.

**Mr. Speaker:** Thank you.

- (i) Supplementary Statement No. I Twelfth Session, 1960. [See Appendix I, annexure No. 30.]
- (ii) Supplementary Statement No. V Eleventh Session, 1960. [See Appendix I, annexure No. 31.]
- (iii) Supplementary Statement No. X Tenth Session, 1960. [See Appendix I, annexure No. 32.]
- (iv) Supplementary Statement No. XIII Ninth Session, 1959. [See Appendix I, annexure No. 33.]
- (v) Supplementary Statement No. XV Eighth Session, 1959. [See Appendix I, annexure No. 34.]
- (vi) Supplementary Statement No. XXII Seventh Session, 1959. [See Appendix I, annexure No. 35.]
- (vii) Supplementary Statement No. XXXIV Fourth Session, 1958. [See Appendix I, annexure No. 36.]

NOTIFICATION ISSUED UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

**The Minister of Mines and Oil (Shri K. D. Malaviya):** I beg to lay on the Table a copy of Notification No. G.S.R. 18 dated the 7th January, 1961 under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, See No. LT-2640/61].

NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** I beg to lay on the Table a copy each of the following Notifications, under sub-section (2) of Section 3 of the All India Services Act, 1951:—  
1894(Ai) L.S.—5.

12.10 hrs.

PAPERS LAID ON THE TABLE

Action taken by the Government on Assurances

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table a copy of each of the following statement showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:—

- (i) G.S.R. No. 1413 dated the 3rd December, 1960 making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (ii) G.S.R. No. 1414 dated the 3rd December, 1960 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, See No. LT-2641/61].

ANNUAL REPORT OF UNIVERSITY GRANTS COMMISSION

**The Minister of Education (Dr. K. L. Shrimali):** I beg to lay on the Table a copy of the Annual Report of the University Grants Commission for the period from April, 1959 to